

C. A. T. Bench, JAIPUR


Date of Order

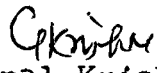
Orders M.P.No.16/93

24.5.93

Mr.S.D.Sharma - counsel for petitioner.

Heard. This is an M.P. for restoration of T.A. No.2171/86 which was dismissed in default on 4.9.91. The delay in presenting this M.P. has already been condoned by us in the interest of justice. We, therefore, allow this M.P. and restore the T.A. No.2171/86 to its original position. The aforesaid T.A. be listed for hearing on 19.7.1993. *The m.p. stands disposed of.*


(O.P.Sharma)
Member(A)


(Gopal Krishna)
Member(J).

Received

SM

2/6/93

Copy sent to the ~~clerk~~ clerk.
Counsel M. Bhandari on vide 4047

Date 19-6-93

